

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated, Guwahati, the 1.4.2019

Options are called from the intending Senior Judicial Assistants/Judicial Assistants of this Registry having 8 (eight) years of experience as SJA/JA or both combined for filling up of 2 (two) anticipated vacancies of Court Masters in the Principal Seat of the Gauhati High Court as per the terms and conditions laid down in Rule 7(5) of the Gauhati High Court Services (ACC) Rules, 1967 in the pay band of (PB-3) Rs. 22000-87000/- plus Grade pay of Rs. 10900/- p.m. plus other allowances as admissible under the Rules.

Willing candidates may submit options mentioning their service profile to the A.O.(J) (Establishment) **on or before 8.4.2019.**

By order,


REGISTRAR (ESTT.)

Memo No. HC. V- 43/2013 (pt)/ 294-294 A / Estt. Dtd. 1.4.2019.

Copy for information to: -

1. The Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,, Gauhati High Court, Guwahati.
4. The Deputy Registrar,, Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The A.O.(J), _____ to circulate the notice amongst the SJA/JA of the respective Section.
7. The System Analyst, Gauhati High Court, Guwahati with a request to upload the notice in the High Court website immediately.
8. CA to the Registrar General/Registrar (Vigilance)/Registrar (Judl.)/Registrar (Admn.).
9. Caretaker of the Judges' Guest House.
10. The High Court Notice Board (both New Block and old block).
11. Order file.


REGISTRAR (ESTT.)